NATIONAL COMPANY LAW TRIBUNAL **CHENNAI BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 17/10/2016 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

PETITION NUMBER

: TCP/233/2016

NAME OF THE APPLICANT(S)

: N. T. Sabapathy

NAME OF THE RESPONDENT(S)

: Registrar of Companies, Chennai & another

(In the matter of M/s Sree Sella Infratructure & Projects Ltd.)

UNDER SECTION

: 614(1)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

SAM JAYARAJ HOUSTON

COUNSEL FOR THE PETITIONER

17/10/16

KRISHNA PRASADIR:

ORDER

Counsel for petitioner present and sought time for filing proof of service to notices sent to the respondents. Time extended at request. Put up on 26.10.2016 at 10.30 A.M.

(Ch.Mohd.Sharief Tariq

Member (Judicial)

(K Anantha Padmanabha Swamy)

Member (Judicial)